

HIGH COURT OF HIMACHAL PRADESH, SHIMLA -171001

No. HHC/GAZ/14-48/74-XI-

Dated Shimla the 6th June, 2016

NOTICE

The following candidates who have applied for the post (s) of Additional District and Sessions Judge and whose applications were found deficient in particulars as shown against their names in the list already uploaded on the website of this High Court are again requested to rectify their same before 12.6.2016 failing which their applications shall be rejected.

- i) General Category (Annexure-E)
Sr. No. 1, 2, 3, 5, 6, 17, 20, 27, 28, 33, 35, 40, 48, 50, 51, 52, 56, 59, 60, 61, 62 & 66.
- ii) Schedule Tribe Category (Annexure-C)
Sr. No. 6 & 7.
- iii) Scheduled Caste Category (Annexure-F)
Sr. No. 9 & 17.

Vineet Singh
Registrar (Rules)